CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 337/1997 in O.A. NO. 597/1997



New Delhi this the 24th day of November, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Ram Mehar Singh (10480/DAP) S/O Shri Man Singh, R/O V. & P.O. Dikadla, P.S. Samalakha, Distt. Panipat, Haryana.

... Applicant

(By Shri Shyam Babu, Advocate)

-Versus-

- Shri T. R. Kakkar, Commissioner of Police, Police Headquarters, I.P. Estate, New Delhi.
- Shri Aditya Arya,
 Dy. Commissioner of Police (HQ-I),
 Police Headquarters,
 I.P. Estate,
 New Delhi.
 ... Respondents

ORDER (ORAL)

Shri Justice K. M. Agarwal -

As the application for contempt was found to be premature, the learned counsel for the applicant sought permission to withdraw the same. Accordingly, it is dismissed as withdrawn.

(K. M. Agarwal) Chairman

(R.K. Abeoja) Member (A)

/as/